

**IN THE GAUHATI HIGH COURT**  
(The High Court of Assam: Nagaland: Mizoram & Arunachal Pradesh)

**NOTICE**

This is for general information that a Public Auction will be held on **21.01.2017 at 12 p.m.** in the premises of the Old block of the Gauhati High Court, Guwahati for disposal of some old/broken materials.

List of auctionable items is enclosed herewith.

Sd/-  
Registrar (Administration)

Memo No. HC. VIII-78/115/2016/ 160-65 /AC dtd 07.01.2017

Copy to:

- 1) The Dy. Commissioner, Kamrup (M) for information.
- 2) The Dist. & Sess. Judge, Kamrup(M) for information
- 3) Chief Judicial Magistrate, Kamrup(M) for information
- 4)  The System Analyst, Gauhati High Court, Guwahati. He is requested to upload the Notice in the High Court website
- 5) The Court Officer I & II for information and necessary action.
- 6) The C.A. to the Registrar General for information.

Registrar (Administration)

9/1/2017

102

**LIST OF ITEMS FOR PUBLIC AUCTION AS ON 21.01.2017**

| <b>SI. No.</b> | <b>Article to be auctioned</b> | <b>Quantity</b>  |
|----------------|--------------------------------|------------------|
| 1              | Iron Grills                    | 500 KG (Approx.) |
| 2              | Steel Almirah                  | 01 no.           |
| 3              | Telephone Receivers            | 15 nos.(Approx.) |
| 4              | Fax Machines                   | 02 nos.          |